BENCH-I

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.A.No.437/KB/2017 In C.P.No.185/2014

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd October 2017, 10.30 A.M.

Name of the Company		Murari Mohan Kejriwal -Versus- Shree Hanuman Foundry & Engg. Co. Ltd.& Anr		
Under Section		424		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1.	REETOBLOTE	O MITRA	Pofitony	d. duiton 23/10/19
2	SABJASACHI		polysiam	SSeen 1 22/11

1. Shannak Mitra, Adv. for the Respondents

ORDER

Ld. Counsel for the petitioner and the respondents are present.

Ld. Counsel for the respondents sought leave of the Court to file reply. Prayer is allowed. Reply may be filed within 15 days with a copy in advance to the opposite party. Thereafter rejoinder, if any, may be filed within 7 days with a copy in advance to the opposite parties.

List on 30/11/2017.

(Jinan K.R.)

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Member (J)

Sid

(Vijai Pratap Singh) Member (J)